

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.01.2020 (MONDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	IA No 4305 of 2019 in Comp. App. (AT) (Ins) No. 473 of 2019 (For Correction)	Jain Irrigation Systems Ltd. Vs. Sakthi Sugars Ltd.	M.S Vishnu Sankar	B. Rangunath
2.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Saket Shukla	A. Muraleedharun
3.	Comp. App. (AT) (Ins) No. 170 of 2019 & I.A. No. 1854 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	Saket Shukla	Vasanth Rajasekaran
4.	Comp. App. (AT) (Ins) No. 931 of 2019	Eastern Electrodes & Coke Pvt. Ltd. Vs. Bhaskar Shrachi Alloys Ltd.	Vikrant Pachnanda	

For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav
6.	Comp. App. (AT) (Ins) No. 947 of 2019	Manoj Kunwar Vs. Oriental Bank of Commerce & Ors.	Venancio D' Costa	H.P. Bhardwaj-R1 Avinash Mahapatra-R3
7.	Comp. App. (AT) (Ins) No. 998 of 2019	Ashok Kumar Sachdeva. Vs. Kotak Mahindra Bank Ltd. & Ors.	Rohit Suri	Sanjay Bhatt-R1
8.	Comp. App. (AT) (Ins) No. 1014 of 2019	Steel India. Vs. Theme Developers Pvt. Ltd.	Harish N. Gokhale.	Debarshi Bhuyan
9.	Comp. App. (AT) (Ins) No. 1046 of 2019	Prayag Polytech Pvt. Ltd. Vs. Purbanchal Trade and Industries Ltd.	Vipul Ganda	
10.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta

11.	Comp. App. (AT) (Ins) No. 1086 of 2019	A Devasundaram Vs. Kanaka Durgaa Crane & Anr.	G. Anand Selvam	Aditya P.N. Singh- R1
12.	Comp. App (AT) (Ins) No. 1100 of 2019	Harrish Khurana. Vs. One World Realtech Pvt. Ltd.	Ashish Middha	Ishant Singh Katoz
13.	Comp. App. (AT) (Ins) No. 1193 of 2019	State Tax Officer. Vs. Mekaster Engineering Ltd.	Aastha Mehta	
14.	Comp. App. (AT) (Ins) No. 1199 of 2019	Manoj Kumar Agarwal Vs. Shri Balaji Betel Nutus Pvt. Ltd.	Pawan Shree	
15.	Comp. App. (AT) (Ins) No. 1248 of 2019	Aaj Finance & Credit Ltd. Vs. Keltech Infrastructure Ltd.	Vishnu Sharma	Deepankar Tripathi
16.	Comp. App (AT) (Ins) No. 1282 of 2019	Ashish Mohan Gupta Vs. Hind Inn and Hotels Ltd. & Anr. through RP	Sandeep Bajaj	Vivek Malik-R2
17.	Comp. App (AT) (Ins) No. 1285 of 2019	APL Apollo Tubes Ltd. Vs. Tanisha Scaffolding (India) Pvt. Ltd.	Karan Gandhi	
18.	Comp. App. (AT) (Ins) No. 1301 of 2019	Narayan Shenvi Prabhu Vs. Easun MR Tap Changers Pvt. Ltd. & Anr.	Rajendra Kumar Panigrahi	
19.	Comp. App. (AT) No. 128 of 2019	Regal Machine Tools Pvt. Ltd. & Ors. Vs. Kaushy Lal & Ors.	Mani Bhushan Sinha	Naman Joshi- (R1, R4) Chirag Jain-R5

02:00 PM

For Admission (After Notice)

20.	Comp. App (AT) (Ins) No. 1354 of 2019	Neeraj Jain Vs. Cloudwalker Streaming Technologies Pvt. Ltd. & Anr.	Nikhil Mathur	Vishal Ganda
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By Order
-sd/-

Registrar